



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
54 WP(C)/2764/2025 FIXED	LAKHI BEGUM Versus THE STATE OF ASSAM AND ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
55 WP(C)/2772/2025 FIXED	RESHMA BEGUM Versus THE STATE OF ASSAM AND ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
ADMISSION			
56 WP(C)/654/2022 WITH OFFICE NOTE, WITH WP(C) 1634/2007 (D/O), FIXED	SMTI. JYOTI PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR H MAZUMDER	SC, EDU SC, FINANCE
57 WP(C)/1955/2024 B/O	JAI SINGH CHAUHAN Versus THE STATE OF ASSAM AND 7 ORS	MR A R BHUYAN MR F HAQUE MR N Z CHOUDHURY	SC, ELEM. EDU SC, K A A C
58 WP(C)/5402/2024 B/O	MD ABDUR RASHID Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, HIGHER EDU MR. N GOSWAMI(R-3) MR S BORTHAKUR (R-3) MS. P BORAH(R-3)
59 WP(C)/6771/2024 B/O	JANI GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR N SARMA	SC, ELEM. EDU SC, SCERT, ASSAM SC, FINANCE
60 WP(C)/685/2025 B/O	DAMBARUDHAR KALITA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	SC, HIGHER EDU MR. N GOSWAMI (R-7,8) SC, AG MR S BORTHAKUR(R-7,8) MS. P BORAH(R-7,8) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
13)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
14)	MR H GUPTA	28-05-2025	To	29-05-2025
15)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
16)	MD F FARIDI	27-05-2025	To	29-05-2025
17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025
20)	MR P C DEY	29-05-2025	To	30-05-2025
21)	MR. A K PURKAYASTHA	28-05-2025	To	29-05-2025
22)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025



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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
28	Bail Appln./522/2025 WITH CASE RECORD(SCANNED COPY), B/O	ABDUL GAFFAR @ ASHOBA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER	PP, ASSAM
29	Bail Appln./1295/2025 B/O	ABDUL NUR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
MOTION (BA)				
30	Bail Appln./1751/2025 B/O	KRIPANKA SHARMA AND 2 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
MOTION				
31	Crl.Pet./1260/2024 FIXED	MD. MANTUL ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T DEURI J RABHA	PP, ASSAM
BAIL HEARING (BA)				
32	Bail Appln./3960/2024 BA 1606/2025(D/O), BA 1258/2025(D/O), WITH OFFICE NOTE, CASE RECORD(SCANNED COPY),FIXED	MOTIBAR BHUYAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
33	Bail Appln./1597/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAJIB UDDIN ALIAS RAJU UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY Z HUSSAIN	PP, ASSAM
34	Bail Appln./1556/2025	SETAB UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY MR. Z. HUSSAIN MS G TALUKDAR	PP, ASSAM
35	Bail Appln./1677/2025 BA 3298/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	AKUM CHANG Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
BAIL HEARING				
36	AB/1062/2025 FIXED	FAYZAL ISLAM ALIAS FOYZAL ALI AND ANR Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	PP, ASSAM

37	AB/1065/2025 WITH OFFICE NOTE, FIXED	PRADIP KUMAR KASERA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR W R MEDHI MR P TALUKDAR	SC, CBI
ORDERS				
38	Bail Appln./1167/2025 WITH CASE RECORD(SCANNED COPY), BY SLIP	DULAL HIRA Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	MS. D SAIKIA (AMICUS CURAIE, R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

ITEM NO. 37-38 IN THE DAILY CAUSE
LIST HAS BEEN WRONGLY LISTED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
53 WP(C)/2866/2025 B/O	RUDRESH B V AND 180 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. P P DUTTA MS P SARMA MS. P P DAS	DY.S.G.I.
ADMISSION			
54 WP(C)/1462/2023 FIXED	MADHU DEKA AND 7 ORS Versus THE SECRETARY TO THE GOVT OF ASSAM, AGRICULTURE DEPARTMENT AND 2 ORS	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA	SC, AGRI. DEPARTMENT SC, FINANCE
55 WP(C)/436/2025 FIXED	JNANA RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR D S DEKA	SC, FOREST

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND
HONOURABLE MR. JUSTICE M. CHOUDHURY, ONLY IF TIME
PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
23	WA/59/2023 PART-HEARD, BY SLIP	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
24	WITH WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
25	WITH WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
26	WITH WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
27	WITH WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
28	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
29	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI N CHAKRABORTY G BORO	GA, ASSAM

	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
30	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
31	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
32	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
33	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
34	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
35	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
36	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
37	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
38	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
39	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
40	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
41	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
42	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM

43	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
44	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
45	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
46	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. S K TALUKDAR MR B PRASAD MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE MR P J BORAH MS F AHMED	GA, ASSAM
47	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR F KHAN MS D BARUAH MS BISMITA BARMAN M. HOSSAIN	GA, ASSAM
48	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
49	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
50	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
51	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
52	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM

53	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
54	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
55	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
56	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
57	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
58	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
59	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
60	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
61	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
62	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MS. B CHOWDHURY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
63	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
64	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
65	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
	WITH I.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE

66	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
67	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
68	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
69	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
70	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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7)	MR J CHOPRA	11-05-2025	To	04-06-2025
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9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
13)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
14)	MR H GUPTA	28-05-2025	To	29-05-2025
15)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
16)	MD F FARIDI	27-05-2025	To	29-05-2025
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19)	MR D K DAS	26-05-2025	To	31-05-2025
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21)	MR. A K PURKAYASTHA	28-05-2025	To	29-05-2025
22)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 8

[THIS BENCH WILL SIT AT 11:00 A.M.]

THE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 Crl.A./134/2022	ANUJ KR. DAS @ ANIMESH Versus STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	MS. M BARMAN (AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM
WITH I.A.(Crl.)/348/2022 in Crl.A./134/2022	ANUJ KR. DAS @ ANIMESH Versus STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	MS. M BARMAN (AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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[For Wednesday,28th May 2025]

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 1:00 P.M. AND WILL
SIT AGAIN AFTER RISING OF THE DIVISION BENCH
OF HIS LORDSHIP AND HONOURABLE MRS. JUSTICE
M. VANKUNG, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
55 WP(C)/2854/2025 B/O	BHASKAR SHARMA Versus THE UNION OF INDIA AND 17 ORS.	MR. K SINGHA G L BORA W AKHTAR	SC, FOREST GA, ASSAM DY.S.G.I. SC, K A A C SC, PCB SC, PWD
56 WP(C)/2865/2025 B/O	ANJAN JYOTI DEKA Versus THE STATE OF ASSAM AND 4 OTHERS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, IRRIGATION
57 WP(C)/2875/2025 B/O	MATIHAR RAHMAN Versus THE STATE OF ASSAM AND 5 OTHERS	MR. P K ROYCHOUDHURY MR S HOQUE D J BARMAN	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT

LEAVE NOTE OF ADVOCATES FOR 28/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 8

[THIS BENCH WILL SIT AT 02:00 P.M.]

HONOURABLE MRS. JUSTICE MARLI VANKUNG WILL
JOIN THE COURT PROCEEDINGS THROUGH REMOTE
VIDEO CONFERENCING FROM THE AIZAWL PERMANENT BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 Crl.A./220/2017 AT 2:00 P.M.	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	N BAISHYA MR.P SARMAH MR. M SARANIA MR.S SAIKIA MR H MEDHI	MS.M DAS(R- 5 to 12) MR. R R KAUSHIK, ADDL.P.P., ASSAM MR.A MOBARAQUE(R- 2,3&4) MS.P BARUAH (R- 5 to 12) MS M DAS PP, ASSAM MS.M BARUAH(R- 5 to 12)
WITH I.A.(Crl.)/718/2017 in Crl.A./220/2017	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	MR.S SAIKIA	MR.M DAS PP, ASSAM
2 CRL.A(J)/20/2022 3 Y 8 M 9 D :AT 2:00 P.M.	MONI KAKATI @ BHUPEN CH. KAKATI Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 9

[SPECIAL DIVISION BENCH

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND
HONOURABLE MR. JUSTICE M. CHOUDHURY, IF TIME
PEMRITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
16	I.A.(CrI.)/869/2024 WITH LCR 3 FILES. B/O. in CrI.A./300/2024	INJAMAMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY B DAS	PP, ASSAM
	WITH CrI.A./300/2024	INJAMAMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY B DAS	MR T CHAKRABORTY(R-2) MR. D CHOUDHURY (R-2) PP, ASSAM MR. R K SARMA(R-2)

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
58 Cont.Cas(C)/546/2019 FIXED	GOUR PRASAD PAL Versus SUDIP JYOTI DAS AND ANR	MR. T BAIDYA MS. A S BAIDYA MR. A CHETIA	MR. B GOGOI SC, HEALTH
59 Cont.Cas(C)/498/2024 FIXED	RAJASHREE SHARMA Versus RAVI S. PRASAD, I.A.S. AND 6 ORS.	MR. SURAJIT DUTTA MS. I DAS MS R MEDHI MR. I LAHIRI	
WITH I.A.(Civil)/1645/2025 in Cont.Cas(C)/498/2024	SMTI RAJASHREE SHARMA Versus SHRI RAVI S PRASAD IAS AND 6 ORS	MR SISHIR DUTTA MS. I DAS	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			
60 WP(C)/196/2025 FIXED	NARJI BEGUM Versus THE STATE OF ASSAM AND 11 ORS	MR. S BANIK MR A RAZZAK A N HUSSAIN MS F BEGUM	GA, ASSAM SC, AG MD J ALOM (R-11) MR. M ISLAM(R-11) MR. M HUSSAIN (R-12) MR. A Z AHMED(R-12) MS A KHATUN(R-11) SC, FINANCE
WITH I.A.(Civil)/1616/2025 in WP(C)/196/2025	NARJI BEGUM Versus THE STATE OF ASSAM AND ORS	MR. S BANIK MR A RAZZAK A N HUSSAIN MS F BEGUM	GA, ASSAM SC, AG MD J ALOM (R-11) MR. M ISLAM(R-11) MR. M HUSSAIN (R-12) MR. A Z AHMED(R-12) MS A KHATUN(R-11) SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -			
61 WP(C)/2100/2021 FIXED	PINKI NATH Versus THE UNION OF INDIA AND 4 ORS	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS	MR. S P CHOUDHURY ASSTT.S.G.I.

Versus
THE UNION OF INDIA AND 3 ORS

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
55	Bail Appln./1762/2025 B/O	KISHOR DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION (AB)				
56	AB/1186/2025 B/O	POMPI BASUMATARY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
57	AB/1187/2025 B/O	PRANTU KONWAR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	PP, ASSAM
BAIL HEARING (BA)				
58	Bail Appln./784/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SATTAM HUSSAIN @ SATTAM ALI Versus THE STATE OF ASSAM AND ANR	MR. S Y AHMED MR. N H BARBHUIYA	MS. D SAIKIA (AMICUS CURAIE, R-2) PP, ASSAM
59	Bail Appln./1481/2025 B/O	SHRAWAN KUMAR KASWAN AND ORS Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
41	MACApp./504/2024 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD Versus NURFATEMA KHATUN AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S M MOLLAH(R-6) MR. M MONDAL (R-6)
42	I.A.(Civil)/1686/2025 in RSA 46/2014 (D/O), B/O in Review.Pet./6393/2025	JAHANARA BEGUM Versus SUFIA KHATUN AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	
	WITH Review.Pet./6393/2025 (Filing Number)	JAHANARA BEGUM Versus SUFIA KHATUN	SAIFUL ISLAM	
	WITH I.A.(Civil)/6505/2025 (Filing Number)	JAHANARA BEGUM Versus SUFIA KHATUN	SAIFUL ISLAM	

LEAVE NOTE OF ADVOCATES FOR 28/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AT 11:00 A.M. AND WILL RISE
AS SOON AS THE DIVISION BENCH OF HONOURABLE MR.
JUSTICE K. R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING
OF THE DIVISION BENCH-II, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
16 Bail Appln./1750/2025 B/O	SRI DIPANTA CHANDRA NATH Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA MR A B DUTTA	PP, ASSAM
BAIL HEARING			
17 AB/990/2025 FIXED	RAJIDUR RAHMAN KHANDAKAR @ RAJIDUR RAHMAN Versus THE STATE OF ASSAM	MR. A F N U MOLLAH MD H R AHMED K ZAMAN R AMIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
52 WP(C)/2553/2025 FIXED	SRI TRAILOKYA SARMA Versus UNION OF INDIA AND ORS.	MR. M DUTTA	GA, ASSAM DY.S.G.I. S DAS SC, NHIDC
53 WP(C)/2777/2025 FIXED	NIRENDRA CH DAS AND ORS Versus THE STATE OF ASSAM AND ORS	MS A HUSSAIN DARAK ULLAH MR M RAHMAN SABRISH AHMED	SC, P AND R.D. GA, ASSAM MR. R DUBEY
54 WP(C)/2868/2025 B/O	SRI RAJIB CHAKRAVORTY Versus THE UNION OF INDIA AND ORS	PETITIONER IN PERSON	GA, ASSAM DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/314/2021 WITH WP(C)/2092/2015 (D/O)	NAYANMONI HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA MR M RAHMAN	GA, ASSAM
2	WITH Review.Pet./136/2023	STATE OF ASSAM AND OTHERS Versus NAYANMONI HAZARIKA AND ORS	MR. D NATH SR. GA, ASSAM	MR. P J SAIKIA(R-4) MR. J KALITA (R-1) MS D DUTTA(R-4) B SHARMA (R-4)
3	WP(C)/309/2022	HEERA THAPA Versus THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY	SC, PWD ROAD GA, ASSAM
4	WP(C)/369/2022	SAMSUN NEHAR Versus THE STATE OF ASSAM AND 3 ORS	G UDDIN MS. P ADHIKARI MR A K AZAD	GA, ASSAM
5	WITH WP(C)/4331/2017	SAMSUN NEHAR Versus THE STATE OF ASSAM and 5 ORS.	MR.G UDDIN MS.P A TALUKDAR MR.I AHMED	GA, ASSAM
6	WP(C)/399/2022	PRABIN CHANDRA BORO Versus THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	GA, ASSAM MR. S K MEDHI MR. R BORPUJARI, SC, FINANCE DEPTT. MR. A HASAN, SC, AG SC, IRRIGATION
7	WP(C)/706/2022	BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 16 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. N UPADHAYAY (R-9,10,11,12,14) MR. A B T HAQUE (R-9,10,11,12,14) SC, WPT AND BC SC, PWD
8	WP(C)/1056/2022	CHAMPALAL GORH AND 19 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, HIGHER EDU MR. S P CHOUDHURY MR H GUPTA (R-1) ASSTT.S.G.I.
9	WP(C)/1113/2022	MD. TAJID ALI BEPARI Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM MR. P DAIMARY MR. R. KARIM	SC, P AND R.D. SC, FINANCE

10	WP(C)/1183/2022	MRS. SAIRA SULTANA RAHMAN Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS.	MR D KALITA MR. U K NAIR MR. M P SARMA	SC, APDCL
	WITH			
11	WP(C)/872/2022	SUSHANTA BHATTACHARJEE Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS	MR D KALITA MR. U K NAIR MR. M P SARMA	MR. P MAHANTA (R-7) SC, APDCL MS. P SAHARIA (R-7) MR. P K HANDIQUE (R-7)
12	WP(C)/1536/2022	KANDARPA KUMAR BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. D P BORAH MR B PAUL	SC, CO OP
13	WP(C)/2136/2022	UDAY JYOTI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. N DEKA MR. M GOGOI MR A R BAROOAH	MR. T J MAHANTA GA, ASSAM MR. A K SHARMA (R-6) MR. P P DUTTA MR. A BORUA
14	WP(C)/2667/2022	EMP. CODE 006032 PARTHA PROTIM NEOG Versus THE UNION OF INDIA AND 3 ORS.	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	MR D SENAPATI (r-2 to 4) MS. S. TODI (r-2 to 4) ASSTT.S.G.I.
15	WP(C)/2748/2022	BAHARUL ISLAM AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM
16	WP(C)/3053/2022	NOUSHAD ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM MRS R DEKA(R-5) MR D BANIA (R-5) MR. S R ISLAM(R-5) MR. H R DAS(R-5)
17	WP(C)/3400/2022 WITH OFFICE NOTE	DR. SHAILENDRA KUMAR Versus UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA B SARMA	MR. A K DUTTA ASSTT.S.G.I.
18	WP(C)/1141/2023	SUMITRA SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N J DUTTA MR. R PHUKAN MR. P TALUKDAR MR N AHMED MR. R MAHANTA	GA, ASSAM
19	WP(C)/1428/2023	SHAHJALAL HOQUE AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR. P CHAKRABORTY TANZIM L. CHOUDHURY MR. M K CHOUDHURY	GA, ASSAM
20	WP(C)/2151/2023	FAKAR UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA	SC, CO OP MR. S HAZARIKA (r-8) MS. J BURAGOHAIN (r-8) MR. A METO (r-8)
21	WP(C)/3896/2023	NILKANTA SINHA Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, AG SC, PWD SC, FINANCE SC, DIMA HASAO
22	WP(C)/5207/2023	DIPJYOTI MAHANTA Versus THE UNION OF INDIA AND 6 ORS	MR. N H LASKAR	MR. S S ROY DY.S.G.I.
	WITH			
23	WP(C)/4883/2023	RANJAN THAKUR Versus THE UNION OF INDIA AND 6 ORS.	MR. N H LASKAR	MRS S BARUAH DY.S.G.I.
	WITH			
24	WP(C)/5209/2023	PRASENJIT DEBNATH Versus THE UNION OF INDIA AND 6 ORS	MR. N H LASKAR	MRS S BARUAH DY.S.G.I.
25	WP(C)/5593/2023	MERAJUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR A DAS MR S YUSUF	SC, P AND R.D. GA, ASSAM MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT MR. R N DAS

26	WP(C)/5795/2023	BASHISTHA DAS Versus THE UNION OF INDIA AND 6 ORS	MR G PHUKAN MS A GOGOI	DY.S.G.I.
27	WP(C)/6215/2023	SMT. BINITA MEDHI CHETRY Versus THE STATE OF ASSAM AND 4 ORS	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. PIKKU KR JHA	GA, ASSAM MS M BORAH (r-5)
28	WP(C)/6291/2023	MATIUR RAHMAN SARKAR Versus THE STATE OF ASSAM AND 4 ORS.	MRS. R DEVI MR. A R TAHBILDAR MS D CHOUDHURY	GA, ASSAM GA, ASSAM MR. S DUTTA (R-3 & R-4) MR N SARMA (r-5) MR P NAYAK (R-2) MR D BORAH (R-1) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GAD
29	WP(C)/6336/2023	DILIP RUDRA PAUL Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH MR N ALI	MS. B SARMA DY.S.G.I.
30	WP(C)/6355/2023	KUMAR UTPAL BORAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, AG MS J DAS MS. M M KOTOKY, SC, VETERINARY DEPARTMENT (R-1,R-3,R-4)
31	WP(C)/6395/2023	EX NO. G/5001580F RIFLEMAN/GD GENERAL DUTY RAM KISHORE @ RAM KISHORE CHODURHY Versus THE UNION OF INDIA AND 3 ORS.	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MR. S S ROY DY.S.G.I.
32	WP(C)/6417/2023	PARTHA PRATIM BORTHAKUR Versus THE STATE OF ASSAM AND 4 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	GA, ASSAM SC, AG SC, FINANCE
33	WP(C)/2984/2024	SITA BASFOR @ SITA BASFORE Versus THE STATE OF ASSAM AND 6 ORS	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	GA, ASSAM SC, AG SC, GMC SC, FINANCE
34	WP(C)/5371/2024	DIPTI DEVI @ DIPTI RANI DEVI Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR S A REEYAZ	SC, Social Justice
ORDERS				
35	Cont.Cas(C)/376/2019	SUKANTA SARKAR Versus THE DIRECTOR OF SECONDARY EDUCATION	MR. R K MALAKAR MRS. K R SANKAR MRS H KALITA MS. S CHOUDHURY	MR. S P BHATTACHARJEE
36	Cont.Cas(C)/410/2021	AKTARA BEGUM AND ANR Versus JISHNU BARUA, IAS AND 10 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D SAIKIA (R-6) MR. D SAIKIA (R-6) MR S M T CHISTIE (r-2) MR. S BORA (r-6) MS. N PHUKAN MR B KAUSHIK (r-2)
37	WP(C)/3659/2021	RITESH PRASAD Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P KAKOTI SR. ADV. MR H DAS MR. S SUTRADHAR	SC, HIGHER EDU MR. H DAS (R-6)
38	WP(C)/4060/2021	ABHIRAM SARKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY	SC, HIGHER EDU
39	WP(C)/1178/2022	ANURAG SHRIVASTAVA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
40	WP(C)/2271/2022	SMTI. NAVANITA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. U DUTTA	SC, ELEM. EDU

41	WP(C)/6980/2022	LAKHI NATH CHIENTEY Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
42	WP(C)/8387/2022	SATYENDRA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	SC, HEALTH
43	Cont.Cas(C)/104/2023	AMZAD HUSSAIN Versus DR. BIJOYA CHOUDHURY	MR. S ROY MR. M H LASKAR M. HOSSAIN	
44	WP(C)/147/2024	DIPA RANI MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK MS. B DEVI W AHMED	MR P BHARADWAJ SC, SEC. EDU.
45	WP(C)/748/2024	MD ARAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. R GOSWAMI MS N DEVI MS S DAS	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
66 I.A.(Civil)/1519/2025 WITH OFFICE NOTE, FIXED in MACApp./394/2024	SMT JUPITARA SARMAH AND 2 ORS Versus NEW INDIA ASSURANCE CO LTD AND ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTH	MR. R K BHATRA
WITH MACApp./394/2024	NEW INDIA ASSURANCE CO. LTD. Versus JUPITARA SARMAH AND 4 ORS.	MR. R K BHATRA MR. A SAIKIA MS P HUJURI	MR B D DAS (R1) MR H K SARMA (R1) MRS R DEKA (R1) MR J LOTH (R1)

LEAVE NOTE OF ADVOCATES FOR 28/05/2025

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9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
12)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
13)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
14)	MR H GUPTA	28-05-2025	To	29-05-2025
15)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
16)	MD F FARIDI	27-05-2025	To	29-05-2025
17)	MR. S C BISWAS	27-05-2025	To	30-05-2025
18)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
19)	MR D K DAS	26-05-2025	To	31-05-2025
20)	MR P C DEY	29-05-2025	To	30-05-2025
21)	MR. A K PURKAYASTHA	28-05-2025	To	29-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,28th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-IV, V AND RFA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
60 WP(C)/5230/2022 FIXED	SMT. BHANU SHARMA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B BURAGOHAIN MS. D BORGHAIN MR. U J SAIKIA MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM MR H RAHMAN (r-5) MS P AGARWAL (r-5) MR. B J DAS (r-5) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 28/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
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[AT 11:00 AM]

BEFORE:

HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 25

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE S. K. MEDHI AND HER LADYSHIP AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE MR. JUSTICE K. R. SURANA AND HONOURABLE MR. JUSTICE M. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING OF THE SPECIAL DIVISION BENCH, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
16	MACApp./28/2011 (AS THE FIRST ITEM), WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MS.D SAIKIA amicus curie MR.G KALITA
	WITH MC/891/2011 in MACApp./28/2011	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA

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